

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 14/AM14
HELD ON 03.07.2013
UNDER CHAIRMANSHIP OF
SHRI R. SELVAM, JOINT DGFT, IAS

Meeting No. 14/87-NC-7/2013 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 03.07.2013 under the Chairmanship of Shri R. Selvam, Joint DGFT, IAS, Udyog Bhawan, New Delhi-110011.
Following officers attended the Meeting:

- 1) Shri A.K. Agarwal, Addl. Industrial Adviser, D/o C&PC
- 2) Shri Nand Lal, Senior Development Officer, DIPP
- 3) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting Nos. 13/AM14 held on 26.06.2013.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

MANUAL CASES

Case No. A-61	SHANKAR PACKAGINGS LTD.	HQ F. No. 01/84/050/00058/AM13/DES-VII	Status: Deferred
NC No.: 14/AM14 Dated: 03.07.2013	Adv. Lic. No. 0310692366 dated 26.04.2012	RLA F. No. 03/95/040/00023/AM13	

Request: Fixation of adhoc norms for the export product "Polypropylene Woven Fabrics / Leno Bags PP Granules 450 MT, Relevant U/V Satbilser Masterbatch 9 MT. Conductive Black 6.55 MT"

Decision: A copy of Representation has been forwarded to D/o C&PC on 10.05.2013. Comments awaited from D/o C&PC.

Deferred for three weeks.

Case No. A-64	SHANKAR PACKAGINGS LTD.	HQ F. No. 01/84/050/00059/AM13/DES-VII	Status: Deferred
NC No.: 14/AM14 Dated: 03.07.2013	Adv. Lic. No. 0310692364 dated 26.04.2012	RLA F. No. 03/95/040/00022/AM13	

Request: Fixation of adhoc norms for the export product “P.P.Woven Fabrics Laminated /Coated PP Granules 464 MT, PP Granules Coating 336 MT, Relevant U /V Satbiliser Masterbatch 9 Mt,Conductive Black 7.5 MT”

Decision: A copy of Representation has been forwarded to D/o C&PC on 10.05.2013. Comments awaited from D/o C&PC.

Deferred for three weeks.

Case No. A-62	AMARTARA PVT. LTD.	Status: Deferred
NC No.: 14/AM14 Dated: 03.07.2013	HQ F. No. 01/87/162/00015/AM14/DES-VII	

Request: Issuance of Public Notice for completing the procedural requirement for amending the description of Import Item No. 2(b) of SION H – 427 (Plastics)

Decision: A copy of Representation has been forwarded to D/o C&PC on 21.05.2013. Comments awaited from D/o C&PC.

Deferred for two weeks.

Case No. A-63	RISHI PACKERS LTD.	HQ F. No. 01/87/162/00269/AM13/DES-VII	Status: Deferred
NC No.: 14/AM14 Dated: 03.07.2013	Adv. Lic. No. 0310547538 dated 25.11.2009	RLA F. No. 03/95/040/00930/AM09	

Request: **Fixation of adhoc norms for the export product “Shade Net (HDPE Knitted Nets)”.**

Decision: A copy of Representation has been forwarded to D/o C&PC on 05.04.2013. Comments awaited from D/o C&PC.

Deferred for two weeks.

ONLINE CASES

1	Case No.:3/35/87-ALC1/2012	Party Name:CATERPILLAR SIGNS PVT LTD	Meet No/Date:14/87-ALC1/2013 03.07.2013	Status: Deferred
	HQ File :01/87/050/00291/AM13/	RLA File :08/24/040/00118/AM13/	Lic.No/Date:0810113111 05.07.2012	Defer Date:17.07.2013
	Decision: A D/L No. 46011/130/2012-PC.II dated 06.03.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 24.05.2013. Comments awaited from D/o C&PC.			

	Case No.:3/26/87-ALC1/2012	Party Name:PORUS LABORATORIES PVT LTD.	Meet No/Date:14/87-ALC1/2013 03.07.2013	Status: Deferred
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2	HQ File :01/87/050/00216/AM13/	RLA File :09/24/040/00178/AM13/	Lic.No/Date:0910053234 12.07.2012	Defer Date:17.07.2013
	Decision: A D/L No. 46011/106/2011-PC.II dated 12.04.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 17.05.2013. Comments awaited from D/o C&PC.			

3	Case No.:6/25/87-ALC1/2012	Party Name:MPD INDUSTRIES PVT. LTD.,	Meet No/Date:14/87-ALC1/2013 03.07.2013	Status: Deferred
	HQ File :01/87/050/00213/AM13/	RLA File :11/24/040/00003/AM13/	Lic.No/Date:1110027256 11.09.2012	Defer Date:17.07.2013
	Decision: A D/L No. 46011/71/2012-PC.II dated 13.03.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 17.05.2013. Comments awaited from D/o C&PC.			

4	Case No.:4/33/87-ALC1/2012	Party Name:PORUS LABORATORIES PVT LTD.	Meet No/Date:14/87-ALC1/2013 03.07.2013	Status: Deferred
	HQ File :01/87/050/00274/AM13/	RLA File :09/24/040/00293/AM13/	Lic.No/Date:0910053844 17.09.2012	Defer Date:17.07.2013
	Decision: A D/L No. 46011/106/2011-PC.II dated 05.12.2012 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 17.05.2013. Comments awaited from D/o C&PC.			

5	Case No.:1/34/87-ALC1/2012	Party Name:CATERPILLAR SIGNS PVT LTD	Meet No/Date:14/87-ALC1/2013 03.07.2013	Status: Deferred
	HQ File :01/87/050/00279/AM13/	RLA File :08/24/040/00277/AM13/	Lic.No/Date:0810116195 07.11.2012	Defer Date:17.07.2013
	Decision: A D/L No. 46011/130/2012-PC.II dated 21.12.2012 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 01.02.2013. Comments awaited from D/o C&PC.			

6	Case No.:11/44/87-ALC1/2012	Party Name:ESTER INDUSTRIES LTD	Meet No/Date:14/87-ALC1/2013 03.07.2013	Status: Deferred
	HQ File :01/87/050/00369/AM13/	RLA File :05/23/040/00350/AM13/	Lic.No/Date:0510340620 12.12.2012	Defer Date:17.07.2013
	Decision: A D/L No. 46011/115/2012-PC.II dated 12.04.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 21.05.2013. Comments awaited from D/o C&PC.			

7	Case No.:4/50/87-ALC1/2012	Party Name:BANSHI BADAN MANDAL,	Meet No/Date:14/87-ALC1/2013 03.07.2013	Status: Deferred
	HQ File :01/87/050/00428/AM13/	RLA File :02/24/040/00165/AM13/	Lic.No/Date:0210185804 23.01.2013	Defer Date:17.07.2013
	Decision: A D/L No. 46011/31/2013-PC.II dated 18.04.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 17.06.2013. Comments awaited from D/o C&PC.			

8	Case No.:6/47/87-ALC1/2012	Party Name:SAGAR POLYMERS,(UNIT-I)	Meet No/Date:14/87-ALC1/2013 03.07.2013	Status: Deferred
	HQ File :01/87/050/00418/AM13/	RLA File :24/24/040/00020/AM13/	Lic.No/Date:2410038046 29.01.2013	Defer Date:17.07.2013
	Decision: A copy of application was forwarded to D/o C&PC on 15.02.2013, 26.04.2013 and 14.05.2013. Comments awaited from D/o C&PC.			

	Case No.:6/2/87-ALC1/2013	Party Name:ALUDECOR LAMINATION PVT. LTD.,	Meet No/Date:14/87-ALC1/2013 03.07.2013	Status: Deferred
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9	HQ File :01/87/050/00002/AM14/	RLA File :02/24/040/00183/AM13/	Lic.No/Date:0210187557 14.03.2013	Defer Date:17.07.2013
Decision: A copy of application was forwarded to D/o C&PC on 05.04.2013. Comments awaited from D/o C&PC.				

10	Case No.:25/7/87-ALC1/2013	Party Name:PLATINIUM TIE-UP PVT. LTD.	Meet No/Date:14/87-ALC1/2013 03.07.2013	Status: Deferred
	HQ File :01/87/050/00037/AM14/	RLA File :08/24/040/00448/AM13/	Lic.No/Date:0810119577 20.03.2013	Defer Date:17.07.2013
Decision: A copy of application was forwarded to D/o C&PC on 09.05.2013. Comments awaited from D/o C&PC.				

11	Case No.:33/7/87-ALC1/2013	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:14/87-ALC1/2013 03.07.2013	Status: Deferred
	HQ File :01/87/050/00045/AM14/	RLA File :34/24/040/00004/AM14/	Lic.No/Date:3410036614 09.04.2013	Defer Date:17.07.2013
Decision: A copy of application was forwarded to D/o C&PC on 09.05.2013. Comments awaited from D/o C&PC.				

	Case No.:1/11/87-ALC1/2013		Party Name:ASHIRVAD PIPES PVT LTD.,		Meet No/Date:14/87-ALC1/2013 03.07.2013		Status: Approved			
	HQ File :01/87/050/00065/AM14/		RLA File :07/24/040/00528/AM13/		Lic.No/Date:0710094816 15.04.2013		Defer Date:			
	Application: Request is for adhoc norms for following:									
Sl.No.		ITCHS Code	EXPORT ITEM			Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)	

12

1	39172390	63/0- UPVC Column Pipes of different types and sizes-Net content of PVC Resin 54.195 MT					57.551	M.T	5857637.90	108074.50 US Dollars
								Total	5,857,637.90	108,074.50

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39042110	PVC RESIN	54.195	M.T	3,257,851.13	59,072.55 US Dollars	939,955.00	Value & Qty
				Total	3,257,851.13	59,072.55		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No.11/87-ALC1/2013 dated 24.06.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC COLUMN/Drop/Riser Pipes for Submersible Bore-Well Pumps (OD 33mm to 140mm)	1 kg	PVC Resin	0.943 kg

13	Case No.:15/9/87-ALC1/2013	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:14/87-ALC1/2013 03.07.2013	Status: Deferred
	HQ File :01/87/050/00060/AM14/	RLA File :08/24/040/00037/AM14/	Lic.No/Date:0810120634 01.05.2013	Defer Date:17.07.2013
	Decision: A copy of application was forwarded to D/o C&PC on 30.05.2013. Comments awaited from D/o C&PC.			

Case No.:16/9/87-ALC1/2013	Party Name:SAKATA INX (INDIA) LTD.	Meet No/Date:14/87-ALC1/2013	Status: Deferred
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14			03.07.2013	
	HQ File :01/87/050/00061/AM14/	RLA File :05/24/040/00441/AM13/	Lic.No/Date:0510353043 02.05.2013	Defer Date:17.07.2013
	Decision: A copy of application was forwarded to D/o C&PC on 30.05.2013. Comments awaited from D/o C&PC.			

15	Case No.:11/14/87-ALC1/2013	Party Name:ATUL LIMITED,	Meet No/Date:14/87-ALC1/2013 03.07.2013	Status: Deferred
	HQ File :01/87/050/00094/AM14/	RLA File :08/24/040/00034/AM14/	Lic.No/Date:0810120704 02.05.2013	Defer Date:24.07.2013
	Decision: A copy of application was forwarded to D/o C&PC on 27.06.2013. Comments awaited from D/o C&PC.			

16	Case No.:12/9/87-ALC1/2013	Party Name:ALUDECOR LAMINATION PVT. LTD.,	Meet No/Date:14/87-ALC1/2013 03.07.2013	Status: Deferred
	HQ File :01/87/050/00057/AM14/	RLA File :02/24/040/00008/AM14/	Lic.No/Date:0210189474 08.05.2013	Defer Date:17.07.2013
	Decision: A copy of application was forwarded to D/o C&PC on 24.05.2013. Comments awaited from D/o C&PC.			

17	Case No.:7/14/87-ALC1/2013	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:14/87-ALC1/2013 03.07.2013	Status: Deferred
	HQ File :01/87/050/00090/AM14/	RLA File :03/95/040/00073/AM14/	Lic.No/Date:0310734093 13.05.2013	Defer Date:24.07.2013
	Decision: A copy of application was forwarded to D/o C&PC on 27.06.2013. Comments awaited from D/o C&PC.			

18	Case No.:10/14/87-ALC1/2013	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:14/87-ALC1/2013 03.07.2013	Status: Deferred
	HQ File :01/87/050/00093/AM14/	RLA File :03/95/040/00105/AM14/	Lic.No/Date:0310734080 13.05.2013	Defer Date:24.07.2013

Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to send an e-mail to RLA for sending the application expeditiously.

19	Case No.: 4/14/87-ALC1/2013	Party Name:WELSET PLAST EXTRUSIONS PVT.LTD.	Meet No/Date:14/87-ALC1/2013 03.07.2013	Status: Deferred
	HQ File :01/87/050/00087/AM14/	RLA File :03/95/040/00039/AM14/	Lic.No/Date:0310734478 15.05.2013	Defer Date:24.07.2013
Decision: A copy of application was forwarded to D/o C&PC on 27.06.2013. Comments awaited from D/o C&PC.				

20	Case No.: 6/14/87-ALC1/2013	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:14/87-ALC1/2013 03.07.2013	Status: Deferred
	HQ File :01/87/050/00089/AM14/	RLA File :03/95/040/00068/AM14/	Lic.No/Date:0310734464 15.05.2013	Defer Date:24.07.2013
Decision: A copy of application was forwarded to D/o C&PC on 27.06.2013. Comments awaited from D/o C&PC.				

21	Case No.: 18/14/87-ALC1/2013	Party Name:SAGAR POLYMERS,(UNIT-I)	Meet No/Date:14/87-ALC1/2013 03.07.2013	Status: Deferred
	HQ File :01/87/050/00101/AM14/	RLA File :24/24/040/00003/AM14/	Lic.No/Date:2410038896 15.05.2013	Defer Date:24.07.2013
Decision: A copy of application was forwarded to D/o C&PC on 27.06.2013. Comments awaited from D/o C&PC.				

22	Case No.: 20/14/87-ALC1/2013	Party Name:MAX INDIA LTD	Meet No/Date:14/87-ALC1/2013 03.07.2013	Status: Deferred
	HQ File :01/87/050/00103/AM14/	RLA File :22/24/040/00013/AM14/	Lic.No/Date:2210013853 15.05.2013	Defer Date:24.07.2013
Decision: A copy of application was forwarded to D/o C&PC on 27.06.2013. Comments awaited from D/o C&PC.				

23	Case No.:2/14/87-ALC1/2013	Party Name:TEGA INDUSTRIES LTD.	Meet No/Date:14/87-ALC1/2013 03.07.2013	Status: Deferred
	HQ File :01/87/050/00085/AM14/	RLA File :02/24/040/00009/AM14/	Lic.No/Date:0210189662 16.05.2013	Defer Date:24.07.2013
	Decision: A copy of application was forwarded to DIPP on 27.06.2013. Comments awaited from DIPP.			

24	Case No.:5/14/87-ALC1/2013	Party Name:POWERBAND INDUSTRIES PRIVATE LIMITED	Meet No/Date:14/87-ALC1/2013 03.07.2013	Status: Deferred
	HQ File :01/87/050/00088/AM14/	RLA File :03/95/040/00049/AM14/	Lic.No/Date:0310734629 16.05.2013	Defer Date:24.07.2013
	Decision: A copy of application was forwarded to D/o C&PC on 27.06.2013. Comments awaited from D/o C&PC.			

25	Case No.:8/14/87-ALC1/2013	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:14/87-ALC1/2013 03.07.2013	Status: Deferred
	HQ File :01/87/050/00091/AM14/	RLA File :03/95/040/00079/AM14/	Lic.No/Date:0310734638 16.05.2013	Defer Date:24.07.2013
	Decision: A copy of application was forwarded to D/o C&PC on 27.06.2013. Comments awaited from D/o C&PC.			

26	Case No.:3/14/87-ALC1/2013	Party Name:SPECIALTY POLYFILMS (INDIA) PVT. LTD.	Meet No/Date:14/87-ALC1/2013 03.07.2013	Status: Deferred
	HQ File :01/87/050/00086/AM14/	RLA File :03/95/040/00998/AM13/	Lic.No/Date:0310735121 21.05.2013	Defer Date:24.07.2013
	Decision: A copy of application was forwarded to D/o C&PC on 27.06.2013. Comments awaited from D/o C&PC.			

	Case No.:12/14/87-ALC1/2013	Party Name:ESSEN SPECIALITY FILMS PVT.LTD.,	Meet No/Date:14/87-ALC1/2013 03.07.2013	Status: Deferred
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27	HQ File :01/87/050/00095/AM14/	RLA File :24/24/040/00006/AM14/	Lic.No/Date:2410038953 21.05.2013	Defer Date:24.07.2013
Decision: A copy of application was forwarded to D/o C&PC on 27.06.2013. Comments awaited from D/o C&PC.				

28	Case No.:9/14/87-ALC1/2013	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:14/87-ALC1/2013 03.07.2013	Status: Deferred
	HQ File :01/87/050/00092/AM14/	RLA File :03/95/040/00096/AM14/	Lic.No/Date:0310735250 22.05.2013	Defer Date:24.07.2013
	Decision: A copy of application was forwarded to DIPP on 27.06.2013. Comments awaited from DIPP.			

29	Case No.:17/14/87-ALC1/2013	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:14/87-ALC1/2013 03.07.2013	Status: Deferred
	HQ File :01/87/050/00100/AM14/	RLA File :05/23/040/00053/AM14/	Lic.No/Date:0510354968 23.05.2013	Defer Date:24.07.2013
	Decision: A copy of application was forwarded to D/o C&PC on 27.06.2013. Comments awaited from D/o C&PC.			

30	Case No.:16/14/87-ALC1/2013	Party Name:HINDUSTAN ADHESIVES LTD	Meet No/Date:14/87-ALC1/2013 03.07.2013	Status: Deferred
	HQ File :01/87/050/00099/AM14/	RLA File :05/23/040/00039/AM14/	Lic.No/Date:0510355253 27.05.2013	Defer Date:24.07.2013
	Decision: A copy of application was forwarded to D/o C&PC on 27.06.2013. Comments awaited from D/o C&PC.			

	Case No.:13/14/87-ALC1/2013	Party Name:METRO TYRES LTD	Meet No/Date:14/87-ALC1/2013 03.07.2013	Status: Deferred
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31	HQ File :01/87/050/00096/AM14/	RLA File :30/24/040/00010/AM14/	Lic.No/Date:3010094222 29.05.2013	Defer Date:24.07.2013
Decision: A copy of application was forwarded to DIPP on 27.06.2013. Comments awaited from DIPP.				

32	Case No.:14/14/87-ALC1/2013	Party Name:PODDAR MERCANTILE PVT.LTD.,	Meet No/Date:14/87-ALC1/2013 03.07.2013	Status: Deferred
	HQ File :01/87/050/00097/AM14/	RLA File :02/24/040/00013/AM14/	Lic.No/Date:0210190280 31.05.2013	Defer Date:24.07.2013
	Decision: A copy of application was forwarded to D/o C&PC on 27.06.2013. Comments awaited from D/o C&PC.			

33	Case No.:15/14/87-ALC1/2013	Party Name:STAHL INDIA PVT LTD	Meet No/Date:14/87-ALC1/2013 03.07.2013	Status: Deferred
	HQ File :01/87/050/00098/AM14/	RLA File :04/24/040/00025/AM14/	Lic.No/Date:0410146880 06.06.2013	Defer Date:24.07.2013
	Decision: A copy of application was forwarded to D/o C&PC on 27.06.2013. Comments awaited from D/o C&PC.			

	Case No.:1/12/87-ALC1/2013		Party Name:SNF [INDIA] PVT. LTD.,		Meet No/Date:14/87-ALC1/2013 03.07.2013		Status: Approved																			
	HQ File :01/87/050/00066/AM14/		RLA File :09/24/040/00090/AM14/		Lic.No/Date:0910056313 11.06.2013		Defer Date:																			
	Application: Request is for adhoc norms for following:																									
<table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th colspan="3">FOB/FOR (in Currency of realisation)</th></tr><tr><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td></tr></table>									Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)											
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)																				

34

1	39069090	62/0- FLOSPERSE 3000 M5			40000.000	K.G	1825800.00	34000.00 US Dollars	
						Total	1,825,800.00	34,000.00	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)	
1	29161100	Acrylic acid	12140.000	K.G	1,525,937.30	27,922.00 US Dollars	398,430.16	Value & Qty	
2	28351090	Sodium Hypo phosphite	696.000	K.G	87,483.72	1,600.80 US Dollars	22,842.45	Value & Qty	
				Total	1,613,421.02	29,522.80			

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No.10/87-ALC1/2011 dated 08.06.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Flosperse 3000 (Sodium Polyacrylate Liquid Non Volatile Solids 44+/-2%)	1 kg	1. Acrylic Acid	0.3035 kg
		2. Sodium Hypo Phosphite	0.0180 kg

35

Case No.:19/14/87-ALC1/2013	Party Name:SASA RUBBERS PRIVATE LIMITED	Meet No/Date:14/87-ALC1/2013 03.07.2013	Status: Deferred
HQ File :01/87/050/00102/AM14/	RLA File :24/24/040/00004/AM14/	Lic.No/Date:2410039102 11.06.2013	Defer Date:24.07.2013

Decision: A copy of application was forwarded to DIPP on 27.06.2013. Comments awaited from DIPP.

36	Case No.:1/14/87-ALC1/2013	Party Name:ECOPLAST LTD.	Meet No/Date:14/87-ALC1/2013 03.07.2013	Status: Deferred
	HQ File :01/87/050/00084/AM14/	RLA File :03/94/040/00087/AM14/	Lic.No/Date:0310738041 18.06.2013	Defer Date:24.07.2013
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to send an e-mail to RLA for sending the application expeditiously.			

37	Case No.:21/14/87-ALC1/2013	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:14/87-ALC1/2013 03.07.2013	Status: Deferred
	HQ File :01/87/050/00104/AM14/	RLA File :09/24/040/00099/AM14/	Lic.No/Date:0910056445 25.06.2013	Defer Date:24.07.2013
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to send an e-mail to RLA for sending the application expeditiously.			

38	Case No.:22/14/87-ALC1/2013	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:14/87-ALC1/2013 03.07.2013	Status: Deferred
	HQ File :01/87/050/00105/AM14/	RLA File :09/24/040/00098/AM14/	Lic.No/Date:0910056446 25.06.2013	Defer Date:24.07.2013
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to send an e-mail to RLA for sending the application expeditiously.			

Meeting ended with thanks to Chair and all participants.
